

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-04/2013/11800 /A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gautam Baruah,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the 13 December, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJKA/9905/2024 dtd. 11.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **Civil Vacation from 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, for the aforesaid period**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-04/2013/11801-11802 /A, dated**

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

CR  
13/12/2024  
**REGISTRAR (VIGILANCE)**  
Sd/-